

[Sh. Ravi Narayan Pani ]

House and the Government towards the action of the management of Heavy Water Plant at Talcher (Orissa) in ignoring the popular trade union functioning in the plant. This development is of great public importance because serious unrest has been created in a vital national Atomic plant by recognising the unrepresentative body ignoring the popular verdict of the majority of the workers.

The democratically elected majority group of the Union affiliated to CITU have been agitating peacefully through prolonged *dharna* since 4th August 1988 demanding a democratic solution to the problem. They have made the most reasonable and democratic suggestion of deciding the matter through a secret ballot. But instead of doing so the management has resorted to repressive methods. I, therefore, urge upon the Government to end this state of affairs in this vital plant and take steps to restore recognition to the duly and democratically elected office bearers of the Union.

13.00 hrs.

- (v) **Need to widen National Highway No. 24 passing through Bareilly, Uttar Pradesh and to construct a overbridge on Bareilly-Badaun Road**

[Translation]

**SHRI SANTOSH KUMAR GANGWAR** (Bareilly): Mr. Deputy Speaker, Sir, I would like to make a submission under Rule 377. Bareilly is one of the important industrial centres of Uttar Pradesh. Apart from being a big city there are several industrial units located in the city as also fertilizer factory of IFFCO, All India Veterinary Research, Institute Divisional Railway Office of North Eastern Railway etc. are also there. In view of its

utility and importance, the Central Government has decided to develop it as a counter-Magnet City under National Capital Region Plan. But this decision has not been implemented so far. There is a national highway No. 24 which runs between Delhi and Lucknow. There is very heavy traffic on this highway. In view of this heavy traffic, it requires to be widened near Bareilly and a bypass to be constructed. An overbridge should also be provided on Bareilly-Badaun section. This is very urgently required. There has been a constant demand by the public for this. In the absence of these facilities, accidents take place every other day and driver's time is also wasted. The Government is required to issue necessary directions for taking up the widening of the national highway and construction of overbridge on Bareilly Badaun road immediately.

- (vi) **Need to provide cooking gas to the people of Gujarat at cheaper rates**

**SHRI KASHIRAM CHHABILDAS RANA** (Surat): Mr. Deputy Speaker, Sir, I would like to make a submission under Rule 377. Many Gas reserves have been found at various places in Gujarat. The Centre has not been fair to Gujarat as far as the price and distribution of gas is concerned. The people of Gujarat are charged the same rates as are charged from others whereas States of Bihar and Madhya Pradesh, where coal is found, people get electricity at cheaper rates because cost of generation of electricity is lower there than that in other States. Therefore, I would like to make a demand that the people of Gujarat should be supplied cooking gas at cheaper rates. In case this is not done, the people of Gujarat will also launch a mass-movement in support of this demand as was done by the people of Assam. Besides, G. A. I. L.'s agency should be scrapped and the gas for industrial purposes should be supplied at the rate fixed by the O. N. G. C. and domestic demand should be met at still